

<i>Year</i>	<i>Quantity (tonnes)</i>	<i>Value (Rs. lakhs)</i>
1	2	3
1985-86	664	104
1986-87	582	98
1987-88	814	125

Export statistics of betel leaves are not maintained on the basis of ports of exports. Exporters of betel leaves have not registered themselves as such till now with the Agricultural and Processed Food Products Export Development Authority (APEDA), the appropriate registering body.

(c) and (d). Export of betel leaves is freely allowed, APEDA, an autonomous body under the Ministry of Commerce assists in the promotion of exports of various agricultural produce items including betel leaves.

#### **Increase in Regional Films to be Shown on Doordarshan**

7442. SHRI A. VIJAYARAGHAVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the steps taken by Government for increasing the number of regional films to be shown on national network of Doordarshan?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): As the time available for telecast of regional films on the national network of Doordarshan is already fully utilised, there is no proposal at present to increase the number of regional films telecast on the national network of Doordarshan.

[English]

#### **Complaints about Loans Advanced in Banda District of Uttar Pradesh**

7443. SHRI RAM SAJIWAN: Will the Minister of FINANCE be pleased to state:

(a) the number of complaints received during 1989 in Banda district of Uttar Pradesh about sanctioning of loans under the programmes for lifting people above poverty line by the nationalised banks and the regional rural banks;

(b) the action taken thereon;

(c) whether the district and block level consultative committees set up in the District to remove the difficulties of loan seekers have not been able to check irregularities in sanctioning of loans; and

(d) if so, the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). The present data reporting system does not generate the information in the manner asked for. However, the complaints against the working of banks regarding sanctioning and disbursement of loans as and when received from any quarters, by Government, Reserve Bank of India (RBI) and

banks concerned are inquired into for corrective measures. The Management of the bank concerned takes action against the erring staff in accordance with its service regulations.

[*English*]

**Criticism of EXIM Policy by AEPC**

7444. SHRI KAILASH MEGHWAL: Will the Minister of COMMERCE be pleased to state

(a) whether Government are aware of the criticism of EXIM policy voiced by the Apparel Export Promotion Council (AEPC); and

(b) if so, the details thereof, the Government's reaction thereto and the remedial steps being contemplated?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) A Statement is attached.